N O T I C E

(VACATION ASSIGNMENT)

It is hereby notified for the information of the Advocates and the parties appearing in-person that :

The Division Bench comprising of the **Hon'ble Justice Sharmila U. Deshmukh** and the **Hon'ble Shri. Justice Arif S. Doctor** will sit at **10.00 a.m.** tomorrow **i.e. on 19th May 2023** and will take up the matters as per board notified.

By order.

Sd/-

(H. M. Bhosale)
Registrar (Judicial-I),
High Court (A.S.), Bombay

Date : 18.05.2023